

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA (IBC)/1520/2022 in Company Petition IB/304/2022
<b>NAME OF THE COMPANY</b>	Panduranga Energy Systems Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Union Bank of India
<b>NAME OF THE RESPONDENT(S)</b>	Panduranga Energy Systems Pvt Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**IA (IBC)/1520/2022**

**Present:** Ld. Counsel for the Petitioner.

Ld. Counsel for the Respondent.

As the stay of Hon'ble High Court of Telangana is still continuing, **matter is adjourned to 26.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**